

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 86 of 2015

Dated: 6th January, 2016

In the matter of:-

**Western Region Transmission (Maharashtra)
Pvt. Ltd.**

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

Bench not assembled today.

Appeal is posted for hearing on 9th February, 2016.

Court Master